

Central Administrative Tribunal
Principal Bench

.....

D.A. No. 5/96

New Delhi, this the 15th day of May, 1996

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)
Hon'ble Shri P.K. Ahooja, Member (A)

Sh. Bal Ram s/o Nar Ram
r/o 393 B Samila Vihar
Sardhana Road Meerut U.P.

...Applicant

(By None)

Verus

1. Union of India through

Secretary,
Ministry of Defence,
New Delhi- 110 011.

2. The Commandant,
510 Army Base Workshops,
Meerut Cantt.

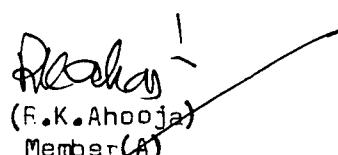
... Respondents

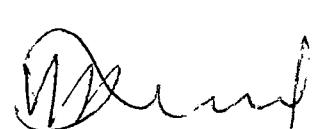
(By None)

ORDER (ORAL)

By Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)

None for the applicant even on second call. Nor was present for the applicant even on many previous occasions. It appears that the applicant is not interested to pursue this D.A. Hence, this D.A. is dismissed for default and non-prosecution.


(P.K. Ahooja)
Member (A)


(A.V. Haridasan)
Vice-Chairman (J)

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